

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT**

Order No. 150

Dated: 05.06.2020

Pursuant to the Notification No.1597-RG dated 05/06/2020 of the Hon'ble Court, considering the spirit of the meeting held through video conferencing with the Hon'ble Justice Sanjib Banerjee and giving anxious consideration to the prevailing situation of the Hooghly districts pertaining to the Covid-19 cases as it appears that it is difficult to resume the normal functioning of regular Courts on and from 08/06/2020, hence, the following arrangements is made in consultation with the Chief Judicial Magistrate, Hooghly, to deal with the urgent matter of the Court, Remand Duty, filing work as well as urgent official purposes of Chief Judicial Magistrate, Hooghly and also for Additional Chief Judicial Magistrate, Chandernagore, Serampore and Arambagh Sub-divisions for the present.

Further directions with regard to normal resumption of Court proceedings in the phase wise manner to be published after having the meeting fixed on 08/06/2020 with the members of the Bar Association, Employees Association and taking the views of the Judicial Officers posted at this Judgeship.

HOOGHLY SADAR

Sl. No	Date(s)	Name and Designation of the Officer who holds Remand Duty	Name of Deputed Staff along with the date of Remand Duty	Name of the Stenographer along with the date of duty in C.J.M. Court, Hooghly
1.	09.06.2020	Sri Aneek Banerjee Ld. Judicial Magistrate 2nd Court, Hooghly Sadar	Sri Abja Banerjee BC-I of J.M. 2nd Court, Hooghly Sadar 09.06.2020 and 10.06.2020	Sri Bimal Ruidas English Stenographer of Ld. Judicial Magistrate 3rd Court, Serampore 09.06.2020
2.	10.06.2020			Smt. Anamika Biswas English Stenographer of Ld. Judicial Magistrate, Addl. Court, Hooghly Sadar 10.06.2020
3.	11.06.2020	Sri Saurav Adak Ld. Judicial Magistrate 5th Court, Hooghly Sadar	Smt. Sudakshina Bairagi Mitra Office Assistant, C.J.M. Office, Hooghly 11.06.2020	Sri Bimal Ruidas English Stenographer of Ld. Judicial Magistrate 3rd Court, Serampore 11.06.2020
4.	12.06.2020	Mr. Miftahul Israr Ld. Judicial Magistrate 3rd Court, Hooghly Sadar	Sri Avijit Pathak BC-I of J.M. 4th Court, Hooghly Sadar 12.06.2020 and 13.06.2020	Sri Sudip Das English Stenographer of Ld. Civil Judge, Jr. Division 4th Court, Serampore 12.06.2020
5.	13.06.2020			No duty for Stenographer on 13.06.2020 in this court.
6.	14.06.2020	Sri Biplab Shee Ld. Judicial Magistrate Addl. Court, Hooghly Sadar	Smt. Shrabanti Nath Das H.C.C. Criminal Copying Dept. Hooghly Sadar 14.06.2020	No duty for Stenographer on 14.06.2020 in this court.

CHANDERNAGORE SUB-DIVISION

Sl. No	Date(s)	Name and Designation of the Officer who holds Remand Duty	Name of Deputed Staff along with the date of Remand Duty
1.	09.06.2020	Smt. Rina Talukdar Ld. Additional Chief Judicial Magistrate Chandernagore	Sri Somnath Mondal BC-I of J.M. 3rd Court, Chandernagore 09.06.2020
2.	10.06.2020		Sri Dipankar Ghosh BC-I of J.M. 2nd Court, Chandernagore 10.06.2020

3.	11.06.2020	Sri Debayan Ganguly Ld. Judicial Magistrate 2nd Court, Chandernagore	Samir Bairagi BC-I of A.C.J.M. Court, Chandernagore 11.06.2020
4.	12.06.2020		Smt. Basana Roy Office Assistant of A.C.J.M Office, Chandernagore 12.06.2020

Sl. No.	Date(s)	Name and Designation of the Officer who holds Remand Duty	Name of Deputed Staff along with the date of Remand Duty
5.	13.06.2020	Smt. Chandrani Chakraborty Ld. Judicial Magistrate 3rd Court, Chandernagore	Sri Gopal Chandra Das Comparing Clerk, Copying Dept. (Criminal Wing) of A.C.J.M. establishment Chandernagore 13.06.2020
6.	14.06.2020		Sri Prosenjit Modak BC-II of J.M. 3rd Court, Chandernagore 14.06.2020

SERAMPORE SUB-DIVISION

Sl. No.	Date(s)	Name and Designation of the Officer who holds Remand Duty	Name of Deputed Staff along with the date of Remand Duty
1.	09.06.2020	Smt. Nasrina Parveen Ld. Judicial Magistrate, 2nd Court Sermapore	Smt. Sumita Mistry English Typist Cum Copyist, Judge-In-Charge Copying Dept. (Criminal Wing) Serampore, Hooghly Sri Nitish Ghosh Process Server, Judge-In-Charge Nezarath Department, Serampore, Hooghly
2.	10.06.2020	Smt. Sanjukta Bhattacharjee Ld. Judicial Magistrate, 3rd Court Serampore	
3.	11.06.2020	Sri A.K. Mahato Ld. Additional Chief Judicial Magistrate Serampore	
4.	12.06.2020	Sri Swarup Kr. Chakraborty Ld. Judicial Magistrate, 4th Court Serampore	
5.	13.06.2020	Sri Suman Das Ld. Judicial Magistrate, 5th Court Serampore	
6.	14.06.2020	Sri Suman Das Ld. Judicial Magistrate, 5th Court Serampore	

ARAMBAGH SUB-DIVISION

Sl. No.	Date(s)	Name and Designation of the Officer who holds Remand Duty	Name of Deputed Staff along with the date of Remand Duty
1.	09.06.2020	Ms. Monalisa Banerjee Ld. Judicial Magistrate 3rd Court, Arambagh	Sri Saheb Pandit Office Assistant of A.C.J.M. Arambagh 09.06.2020 and 10.06.2020
2.	10.06.2020		
3.	11.06.2020	Ms. Kadambari Adhikary Ld. Judicial Magistrate Addl. Court, Arambagh	Sri Saheb Pandit Office Assistant of A.C.J.M. Arambagh 11.06.2020
4.	12.06.2020		Sri Kamal Tudu BC-II of A.C.J.M. Arambagh 12.06.2020
5.	13.06.2020	Sri Prosenjit Bose Ld. Judicial Magistrate 2nd Court, Arambagh	Sri Kamal Tudu BC-II of A.C.J.M. Arambagh 13.06.2020 and 14.06.2020
6.	14.06.2020		

The Chairman of Vehicle Committee of Hooghly Sadar, Chandernagore, Serampore, Arambagh Sub-Division are requested to arrange vehicles for to and fro journey for the above mentioned deputed Judicial Officers and staff members of this Judgeship, if required, for the said period.

Sd/-
District Judge,

Hooghly